

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:369

ANSWERED ON:19.11.2007

DE-LEASING OF PROPERTY BY NAVY

Adsul Shri Anandrao Vithoba;Jadhao Shri Prakash B.

Will the Minister of DEFENCE be pleased to state:

(a) whether any representation regarding de-leasing or de-hiring of various properties/ flats by the Defence, specially Indian Navy has been received;

(b) if so, the details thereof;

(c) whether de-leasing or de-hiring of some flats is pending with Indian Navy and Director- General Defence Estate (DGDE) in Maharashtra; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): The information is being collected and will be laid on the Table of the House.